

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 315 OF 2018 &
IA NOS. 1523 & 1522 OF 2018**

Dated : 17th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Sai Wardha Power Generation Limited Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanthan

Counsel for the Respondent(s) : Mr. Buddy A Rangandhan
Ms. Stuti Krishn for R-1

ORDER

Judgment is reserved.

Learned counsel for all the parties are permitted to file their respective written submissions in the Registry.

Interim order will continue till the pronouncement of judgment.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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